

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.09.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1657 & 1658 of 2021 in Comp. App. (AT) (Ins) No. 623 of 2021	Himachal Pradesh State Electricity Board Ltd., Through Its Chairman Vs. Suraj Fabrics Industries Ltd.	Shaurya Vardhan Kuthiala	GP Madan Aditya Madan Aadharsh Prakash

For Directions

2.	Comp. App. (AT) (Ins) No. 332 of 2020	Hindustan Petroleum Corporation Ltd. & Anr. Vs. S.S. Engineers & Anr.	T. Sundar Ramanathan	Debaleena Ganguly Tutul Das (Singh) Aman Singh
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 675 of 2021	Landmark Outdoor Media Services Pvt. Ltd. & Ors. Vs. Jitesh Gupta & Anr.	Vishal Ranjan	Neeraj Sharma-RP
4.	Comp. App. (AT) (Ins) No. 786 of 2021	VIL Vendors Association Aurangabad Vs. Abhijit Guhathakurta & Ors.	Gaurav Singh	
5.	Comp. App. (AT) (Ins) No. 788 of 2021	Abdos Polymers Ltd. Vs. Callina Care Overseas Pvt. Ltd.	Kanwal Chaudhary	
6.	Comp. App. (AT) (Ins) No. 793 of 2021	Ateev Vrajlal Gala Vs. Bhanu Navin Nisar & anr.	Vaibhav Mahajan	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 490 of 2021	Anish Agarwal Vs. Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. & Ors.	Ranjan Kumar	Sanjay Kr. Singh-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor
8.	Comp. App. (AT) (Ins) No. 491 of 2021	Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. Vs. Anish Agarwal	Sanjay Kumar Singh	Ranjan Kumar-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor

9.	Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors.	Dr. M.K. Pandey	Zoheb Hossain-ED/R4 Taha Yasin Kirtiman Singh-R2 & R3
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For Hearing

10.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. With	Prithu Parimal	Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
11.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
12.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
13.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
14.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty-ROC
15.	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Puneet Bhatia, CS	Sanjeev Kumar Mohanty

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Hearing

16.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri Jeemon Raju K-R1
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1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**